

## Annexure-4

Name of Corporate Debtor: Talwalkar Better Value Fitness Limited

Date of commencement of liquidation:27 June 2022

List of Stakeholders as on:14 August 2023

## List of operational creditors (Employees)

## Liquidation Claims

Sr. no.	Name of Authorised Representative (if Any)	Name of Employee	Details of claim received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues , that may be set off	Amount of claim rejected	Amount of claim under verification
			Date of Receipt	Amount claimed	Total amount of claim Admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% of share in total amount of claims admitted				
1	No	Seru Dharma Rao	12-07-22	159,429	-	-	-	0.00%	-	-	159,429	-
2	No	Kirti Pramod Patil	15-07-22	62,200	-	-	-	0.00%	-	-	62,200	-
3	No	Neelam Setti Sritu	04-07-22	608,938	-	-	-	0.00%	-	-	608,938	-
4	No	Bolo Pushpa Latha	09-07-22	162,869	-	-	-	0.00%	-	-	162,869	-
5	No	Anand Prakash Pandya	06-07-22	1,492,831	-	-	-	0.00%	-	-	1,492,831	-
6	No	Manath Vasu Prasad	18-07-22	281,339	-	-	-	0.00%	-	-	281,339	-
7	No	Shrikant Jayram	20-07-22	346,716	-	-	-	0.00%	-	-	346,716	-
8	No	Parag Pramod Yerunkar	07-07-22	211,005	-	-	-	0.00%	-	-	211,005	-
9	No	Upputhala Venkata Rama Krishna	20-07-22	147,944	-	-	-	0.00%	-	-	147,944	-
10	No	Pallapu Srinivasa Rao	21-07-22	214,879	-	-	-	0.00%	-	-	214,879	-
11	No	Natti Venkateshwara Rao	05-07-22	935,000	-	-	-	0.00%	-	-	935,000	-
12	No	Nilesh Vinayak Bhoir	21-07-22	60,000	-	-	-	0.00%	-	-	60,000	-
13	No	Mamidi Vijaya Sudeep Kumar	05-07-22	784,576	-	-	-	0.00%	-	-	784,576	-
14	No	Janipella.Arun Raj	07-07-22	124,246	-	-	-	0.00%	-	-	124,246	-
15	No	Sandesh Ajit Dhole	10-07-22	757,824	-	-	-	0.00%	-	-	757,824	-
16	No	Karri Sai Sree	20-07-22	122,283	-	-	-	0.00%	-	-	122,283	-
17	No	K.J.K Chakravarthy	21-07-22	105,000	-	-	-	0.00%	-	-	105,000	-
18	No	Gandham Kiran	21-07-22	203,000	-	-	-	0.00%	-	-	203,000	-
19	No	Alamanda Srinivasa Kumar	21-07-22	382,492	-	-	-	0.00%	-	-	382,492	-
20	No	Tarsem Kumar	26-07-22	178,756	-	-	-	0.00%	-	-	178,756	-
21	No	Naga Gowtham Tirumaneedi	23-07-22	599,951	-	-	-	0.00%	-	-	599,951	-
22	No	Bhavanagiri Samba Siva Rao	23-07-22	26,000	-	-	-	0.00%	-	-	26,000	-

23	No	Ganapa Santhi Priya	23-07-22	22,000	-	-	-	0.00%	-	-	22,000	-
24	No	Chirumamilla Dhanunjayarao	23-07-22	24,000	-	-	-	0.00%	-	-	24,000	-
25	No	sandesh Ajit Dhole	23-07-22	148,313	-	-	-	0.00%	-	-	148,313	-
26	No	Ajay Jaywant Ranade	25-07-22	317,394	-	-	-	0.00%	-	-	317,394	-
27	No	Subodh Suryakant Bagayatkar	25-07-22	4,062,068	4,062,068	Salaried Employee	-	44.92%	-	-	-	-
28	No	Dinesh Rao	25-07-22	5,291,222	3,801,885	Salaried Employee	-	42.04%	-	-	1,489,337	-
29	No	Shivaji Deepak Kanse	25-07-22	180,000	-	-	-	0.00%	-	-	180,000	-
30	No	Jimmi Mangat	25-07-22	387,097	-	-	-	0.00%	-	-	387,097	-
31	No	Kona Prasad	25-07-22	97,918	-	-	-	0.00%	-	-	97,918	-
32	No	Krishna Mohan Tiwari	26-07-22	321,766	-	-	-	0.00%	-	-	321,766	-
33	No	Vilas Maruti Salvi	26-07-22	324,988	-	-	-	0.00%	-	-	324,988	-
34	No	Shweta Sambhu Morye	26-07-22	229,911	-	-	-	0.00%	-	-	229,911	-
35	No	Pradeep Vishwanath Burkul	27-07-22	1,161,587	-	-	-	0.00%	-	-	1,161,587	-
36	No	Vollumari Malleswara Rao	27-07-22	118,590	-	-	-	0.00%	-	-	118,590	-
37	No	Bommidi Lova Kumar	27-07-22	588,769	-	-	-	0.00%	-	-	588,769	-
38	No	Achanta Raja Rajeshwari Devi	27-07-22	533,909	-	-	-	0.00%	-	-	533,909	-
39	No	Seelam Venkateshwara Rao	27-07-22	472,847	-	-	-	0.00%	-	-	472,847	-
40	No	Rakesh Eknath Mokal	26-07-22	60,000	-	-	-	0.00%	-	-	60,000	-
41	No	Mr. Dilip Shantaram Mandavkar	27-07-22	267,900	-	-	-	0.00%	-	-	267,900	-
42	No	Maruti Kajave	27-07-22	178,305	-	-	-	0.00%	-	-	178,305	-
43	No	Prashant Manohar Indulkar	27-07-22	345,225	-	-	-	0.00%	-	-	345,225	-
44	No	Jayant Damu Kinjale	27-07-22	399,635	-	-	-	0.00%	-	-	399,635	-
45	No	Ibrahim Khan	27-07-22	1,109,744	-	-	-	0.00%	-	-	1,109,744	-
46	No	Neha Vishwas Ingle	27-07-22	73,328	-	-	-	0.00%	-	-	73,328	-
47	No	Praful Bhagwan Bachim	27-07-22	805,438	-	-	-	0.00%	-	-	805,438	-
48	No	Tejesh Shashikant Asgaonkar	27-07-22	2,015,190	-	-	-	0.00%	-	-	2,015,190	-
49	No	Mohammad Rafiq Abdul Kadar	27-07-22	450,228	-	-	-	0.00%	-	-	450,228	-
50	No	Vipin Singh	27-07-22	63,000	-	-	-	0.00%	-	-	63,000	-
51	No	Ganesh Anant Mondekar	27-07-22	101,184	-	-	-	0.00%	-	-	101,184	-
52	No	Ganpat Kisan Lamkhede	27-07-22	3,464,327	-	-	-	0.00%	-	-	3,464,327	-
53	No	Kundan Madhukar Darekar	27-07-22	1,217,252	-	-	-	0.00%	-	-	1,217,252	-
54	No	Limbaji Laxman Mirgule	27-07-22	229,697	-	-	-	0.00%	-	-	229,697	-
55	No	Mangesh ramchandra Shinde	27-07-22	607,746	-	-	-	0.00%	-	-	607,746	-
56	No	Vijay Sridhar Padwal	27-07-22	177,359	-	-	-	0.00%	-	-	177,359	-
57	No	Surjeet Shy Ambihari Singh	27-07-22	432,170	-	-	-	0.00%	-	-	432,170	-
58	No	Abhishek sudhakar Nangare	27-07-22	665,173	-	-	-	0.00%	-	-	665,173	-
59	No	Raj Kumar Jha (admitted as per CIRP claim)	27-07-22	1,556,727	1,179,315	Salaried Employee	-	13.04%	-	-	377,412	-
60	No	Ulka Vilas Khdedekar	27-07-22	448,795	-	-	-	0.00%	-	-	448,795	-

61	No	Bibhu Prasad Rath	27-07-22	276,712	-	-	-	0.00%	-	-	276,712	-
62	No	Mohsin Mehboob Mardani	27-07-22	125,685	-	-	-	0.00%	-	-	125,685	-
63	No	Nagendra Bahadur Singh	27-07-22	382,179	-	-	-	0.00%	-	-	382,179	-
64	No	Kamlesh Vijay Jethava	27-07-22	158,670	-	-	-	0.00%	-	-	158,670	-
65	No	Viraj Vilas parulekar	27-07-22	464,277	-	-	-	0.00%	-	-	464,277	-
66	No	Prakash Ananat Gadiyar	26-07-22	78,650	-	-	-	0.00%	-	-	78,650	-
67	No	Vinay Vishnu Desai	27-07-22	125,793	-	-	-	0.00%	-	-	125,793	-
68	No	Neelam Palkar	19-07-22	343,061	-	-	-	0.00%	-	-	343,061	-
69	No	Rashmi Amble	01-09-22	53,633	-	-	Professional(Employees)	0.00%	-	-	53,633	-
		<b>Total</b>		<b>38,926,740</b>	<b>9,043,268</b>			<b>100.00%</b>			<b>29,883,472</b>	

**Notes:**

Note 1: Form not notarised and signed properly or due to non receipt of required document and information or incomplete documents is categorised as not admissible.

Note 2: The claimants have either filed their claim in Talwalkars Better Value Fitness Limited (TBVFL) instead of Talwalkars Healthclubs Limited (THL) or they have already filed their claim in THL, or we have requested them to file their claim in THL.

Note 3: The said person is not an employee of Corporate Debtor.

Note 4: Form submitted is incorrect.

Note 5: The claim filed by the contract employees/ workers engaged through manpower agency/contractor. The liability of the Corporate Debtor, if any is towards respective manpower agency/ contractor. Hence, the claim filed by the claimant is not admissible.

Note 6: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with/ provided to the Liquidator .

Note 7: The claimant has filed claim along with interest / other benefits/ allowances / period after CIRP commencement date, the same is not admissible in absence of any documents to substantiate the amount claimed.

- a) The above information may change basis further investigation or new information.  
b) In case any claimant has any query on claim, please write us at - liquidation.tbvfl@gmail.com

Amount in Rs.

**Remarks if Any**

<b>Observation</b>	<b>Note Reference</b>
	1,2
Considered as operational creditor	4
	1,3,4
	1,5
	1
	3,4
Considered as operational creditor	3,4
	1,3
Considered as operational creditor	1,3,4
Considered as operational creditor	3,4
	1,3,4
	1
	3,4
	1
	3,4
	1,3,4,5
	1,3
	1,3,4
	1,3,4
	1,3,4
Considered as operational creditor	1,3,4
	1,3,4

	1,3,4
	1,3,4
Considered as operational creditor	1,3,4
	1
	6
	6,7
Considered as operational creditor	5
	1,3,4
	1,3,4
Considered as operational creditor	1,3,4
	1,3,4
	1,3,4
Considered as operational creditor	1,3,4
	5
	1,3,4
	1,3,4
	1,3,4
	1
	1,3,4
	1,3,4
	1,3,4
	1
	1,3,4
Considered as operational creditor	5
Considered as operational creditor	5
	1,3,4
	1
	5
	1,3,4
	1,3,4
Considered as operational creditor in THL	3,4
Considered as operational creditor	1,3,4
Considered as operational creditor	1,3,4
	1,3,4
	1,3,4
	1
Admitted as per CIRP Claim	6,7
Consultant	1,3,4

Documents required are TDS Certificate, Relieving letter	1,3,4
Consultant	1,3,4
	1
Not notarised	1,3,4
Not notarised	5
	1,4
Not notarised and incomplete documents	1
Form is incorrect and liability is towards the manpower agency	4,5
Form not notarised	1

1 THL. Hence, the claim filed

is not admissible.